

DIVISION BENCH  
COURT - I

S-19

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/1093(KB)2020  
IA(COMPANIES.ACT)/70(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03<sup>RD</sup> MAY 2024**

IN THE MATTER OF	<b>MANOJ KUMAR SAHU VS PALI HILLS BREWERIES PRIVATE LIMITED</b>
UNDER SECTION	<b>SEC. 241(1) SEC. 242(4)</b>

**Appearances (via video conferencing/physically)**

Mr. Kanishk Kejriwal, Adv. ] For Petitioner No. 1 & 2

Mr. Turab Kazmi, Adv. ]

Mr. Utkarsh Singh, Adv. ]

Mr. Shruti Sinhanie, Adv. ]For the Applicant in IA(COMPANIES.ACT)/70(KB)2024

**ORDER**

1. Ld. Counsel for the parties present.
2. Post this matter on **17/05/2024**.

**Court Officer**